

**FORM A
PUBLIC ANNOUNCEMENT**

*(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

**FOR THE ATTENTION OF THE CREDITORS OF
MARVEL LANDMARKS PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of corporate debtor	MARVEL LANDMARKS PRIVATE LIMITED
2. Date of incorporation of corporate debtor	13.08.2007
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Pune
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200PN2007PTC130565
5. Address of the registered office and principal office (if any) of corporate debtor	Office No. 301-302, Jewel Tower, Lane No. 5, Koregaon Park, Pune, Pune, Maharashtra, India,411001
6. Insolvency commencement date in respect of corporate debtor	Order dated:14.06.2025 Received on: 14.06.2025
7. Estimated date of closure of insolvency resolution process	11.12.2025
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Vijay P. Lulla IBBI/IPA-001/IP-P00323/2017-18/10593
9. Address and e-mail of the interim resolution professional, as registered with the Board	201, Satchitanand Bldg., 12th Road, Opp. Ram Mandir, Khar (West), Mumbai - 400 052. Email id : vjayplulla@rediffmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	203-B, Arcadia Building, 2nd Floor, Nariman Point, Mumbai – 400021. Email ID - marvellandmarks.cirp@gmail.com
11. Last date for submission of claims	28.06.2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Class of Homebuyers
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Class of Homebuyers- 1.Manish Dawda Regn No- IBBI/IPA-001/IP-P-02506/2021-2022/13797 2. Arun Nandlal Agrawal Regn No-IBBI/IPA-003/00282/2020-2021/13234 3. Bharati Daga Regn No- IBBI/IPA-001/IP-P-01963/2020-2021/13070
14. (a) Relevant Forms and are available at:	Web link: https://ibbi.gov.in/en/home/downloads to download the forms Physical Address: 1.Manish Dawda Address- 205A, 2nd floor, Hire Industrial Estate, Behind Johnson & Johnson, Mogul Lane, Mahim west, Mumbai-400016. Email- ip.dawdamanish@gmail.com 2. Arun Nandlal Agrawal Address- Opp. Kshrisagar Hospital, R P Road, Jalna, Maharashtra ,431203 Email- irparun@gmail.com 3. Bharati Daga Address-94B/Palash Tower, Veera Desai Road, Andheri west, Mumbai -400053. Email- bharteedaga1008@gmail.com

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s MARVEL LANDMARKS PRIVATE LIMITED** on 14.06.2025 & was received on 14.06.2025.

The creditors of **M/s MARVEL LANDMARKS PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 28.06.2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 16.06.2025
Place- Mumbai

**Name and Signature of Interim Resolution Professional
Vijay P. Lulla**

**IBBI Regn No. IBBI/IPA-001/IP-P00323/ 2017-18/10593
AFA: AA1/10593/02/311225/107970, Valid Till-31.12.2025**